GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 324 ANSWERED ON 04.02.2025

PM E-DRIVE SUBSIDY SCHEME

324. SHRI GAURAV GOGOI:

Will the Minister of **HEAVY INDUSTRIES** be pleased to state:

- (a) the projected timeline for the full-scale implementation of the PM e-DRIVE subsidy scheme across the country, including North-Eastern States;
- (b) the manner in which the scheme proposes to address the unique challenges and infrastructure requirements of the North-Eastern States to promote the adoption of electric vehicles in these regions;
- (c) the mechanisms proposed to be put in place to monitor the effective implementation of the scheme and to evaluate its impact on the electric vehicle ecosystem in the country; and
- (d) the steps being taken/proposed to be taken to create public awareness about the PM e-DRIVE scheme and to educate consumers on the benefits of electric vehicles and the incentives available under this scheme?

ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI BHUPATHIRAJU SRINIVASA VARMA)

- (a): The Ministry of Heavy Industries has notified PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme, with an outlay of Rs.10,900 crore, on 29th September 2024 for faster adoption of electric vehicles (EVs), setting up of charging infrastructure and development of EV manufacturing eco-system in the country. The scheme is being implemented over a period of two years from 01st April, 2024 to 31st March, 2026 with an aim to support electric vehicles including e-2W, e-3W, e-trucks & other emerging EVs, e-buses, e-ambulances, EV public charging stations and upgradation of vehicle testing agencies. The EMPS-2024 scheme with an outlay of Rs.778 Crore implemented for the period of 06 months, from 01.04.2024 to 30.09.2024, is subsumed in PM E-DRIVE Scheme. PM E-DRIVE Scheme is being implemented on pan India basis including North-Eastern States.
- **(b) & (c):** Specifically, the Ministry of Heavy Industries (MHI) may consider the procurement and operation of electric buses by State Transport Undertakings (STUs) on a non-OPEX model for hilly and North Eastern States. This offers more flexibility compared to the standard operational expenditure (OPEX) or gross cost contract (GCC) models.

Further, a Project Implementation and Sanctioning Committee (PISC), headed by the Secretary of Heavy Industries, has been constituted for the overall monitoring, sanctioning, and implementation of the scheme. This committee also has the power to resolve any difficulties that may arise during the implementation stage.

(d): Under PM E-DRIVE Scheme, an amount of Rs.15 crore has been allocated for IEC (Information, Education & Communication) activities, events, exhibitions, roadshows, etc. Suitable IEC programs have been undertaken for creating consumer awareness and promotion of the Scheme, on a need basis, through education and training, publicity, organization of business meets, seminars, conferences, symposia, etc. by MHI, industry associations, voluntary organizations, etc.
